

versions) under section 38 of the Central Excises and Salt Act, 1944:

(i) The Central Excise (Third Amendment) Rules, 1979, published in Notification No. G.S.R. 86(E) in Gazette of India dated the 1st March, 1979, together with an explanatory memorandum.

(ii) The Central Excise (Fourth Amendment) Rules, 1979, published in Notification No. G.S.R. 207(E) in Gazette of India dated the 3rd March, 1979, together with an explanatory memorandum.

[Placed in Library. See No. LT-4128/79.]

(2) A copy of Notification No. G.S.R. 85(E) (Hindi and English versions) published in Gazette of India dated the 1st March, 1979 containing amendment to Notification No. 197/62-Central Excises dated the 17th November, 1962 substituting the explanation regarding 'Package Tea', issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-4129/79.]

(3) A copy of Notification No. G.S.R. 219(E) (Hindi and English versions) published in Gazette of India dated the 12th March, 1979 making certain amendment to Notification No. G.S.R. 1(E) dated the 1st January, 1979 regarding revised rate of exchange for conversion of Japanese yen into Indian currency or vice-versa, under section 159 of the Customs Act, 1962 together, with an explanatory memorandum. [Placed in Library. See No. LT-4130/79.]

12.13 hrs.

**PETITION RE GRIEVANCES AND
DEMANDS OF AGRICULTURAL
WORKERS**

SHRI P. K. KODIYAN (Adoor): Sir, I beg to present a petition signed by Shri G. Yellamanda Reddy, President, Bharatiya Khet Mazdoor Union and others regarding grievances and demands of agricultural workers.

12.14 hrs.

**STATEMENT RE. CONDITION OF
SHRI JAYAPRAKASH NARAYAN
AND THE MEDICAL TREATMENT
BEING GIVEN TO HIM.**

**THE MINISTER OF HEALTH AND
FAMILY WELFARE (SHRI RABI
RAY):** Sir, the Hon'ble members of this House along with public in general have been concerned about the sudden illness of Lok Nayak Shri Jayaprakash Narayan in the recent days and are naturally anxious to know the facts of the situation. As we are all aware, the Government have been deeply concerned about the state of health of Shri Narayan and have taken all steps to ensure that he received the best of medical attention at all times.

The generally weak state of health of Shri Narayan during the past couple of years is known to the nation. Considering his weak condition, the Bihar Government had taken steps to keep a close watch on the health of the leader. Doctors had been posted round the clock in his residence in Patna along with the positioning of essential equipment and medicines as required. A panel of experts in Patna has also been regularly and periodically examining Shri Narayan to maintain a vigil on his health.

On Thursday last it was found that Shri Narayan was having slight loose motions accompanied by rectal bleeding. The situation was kept under watch and treatment was administered throughout. A local team of